

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
14-02-2024 AT 10:30 AM**

**IA (IBC) 21/2024 in CP (IB) No. 77/95/HDB/2023**  
u/s. 95 of IBC, 2016

**IN THE MATTER OF:**

National Bank for Agriculture and  
Rural Development(NABARD)

**...Petitioner**

**VS**

Smt. M Sweetha Reddy

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) 21/2024**

Learned Counsel Mr. B Harinath Rao, for Financial Creditor present through Video Conference. Mr. Chakilam Nagarjuna Rao, Resolution professional present. Proof of service not filed. Matter passed over for filing proof of service. Matter called again. Proof of service filed, as per the same served to the respondent. Respondent called absent and set ex-parte. For hearing, matter adjourned to 26.02.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**